

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 19**  
**109 /241-242/PB/2021**

**IN THE MATTER OF:**

Union of India Through Serious Fraud ... Applicant/Petitioner  
Investigation Office (SFIO)

Vs

Aarti Marketing Pvt. Ltd. & Ors. ... Respondent

**Order under Section 241-242 of the Companies Act, 2013**

**Order delivered on 09.11.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**

**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**

**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Petitioner/ Applicant : Ms. Nupur Grover, Ms. Garima Singh, Mr. Vishal Singh, Advs. for Ms. Shiva Lakshmi, CGSC

Mr. Shiv Mangal, Mr. Saurabh Rajpal, Mr. Abhishek, Advs. in IA(CA)-16/2023

For the Respondent : Mr. Gaurav Mitra, Mr. Kumar Deep, Ms. Lavyana Pathak, Advs. for the R-8, R-29, R-35

Mr. Siddhant Sekhri, Adv. i/b Mr. Ravi Prakash, Adv. for the R-3, R-9, R-33

Mr. Arihant Jain, Adv. for the R-10

Mr. V. Shashank, Adv. for the R-13

Mr. Milind Gautam, Adv. for the R-14, R-18

Mr. Ranjan Kumar, Adv. for the R-2, R-12 & R-27

Mr. Aishwarya Adlakha, Adv. for the R-3

Mr. Saurabh Bhatia, Adv. for the R-5 & R-11

Mr. Santosh Kumar, Advs. for R 22 and R 28

**ORDER**

Ld. Counsel for the Petitioner appeared and stated that the arguing Ld. Counsel Ms. Shiva Lakshmi is not available today, she is otherwise engaged, so she sought an adjournment.

At her request and with the consent of the parties, list the matter along with all the other pending applications for a physical hearing **on 11.01.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

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**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**